

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2088
ANSWERED ON:01.12.2000
ASSETS OF UTI
C. KRISHNAN;VAIKO

Will the Minister of FINANCE be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned `RIL accounts for 7.38% UTI total assets` appearing in `Economic Times` dated November 7, 2000;
- (b) if so, the names of the top ten companies in which UTI has maximum holdings;
- (c) the debt-asset ratio of each of these companies;
- (d) the provisional net profit (after tax) of each these companies for the period ending March 30, 2000;
- (e) whether there is any increase in the net profit of each of these companies as compared to the previous year;
- (f) if so, the details thereof;
- (g) whether the UTI has made any assessment in the assets of each of these companies and their capability to get the debts liquidated in such course; and
- (h) if not, the reasons therefor?

Answer

MINISTRY OF STATE IN THE MINISTRY OF FINANCE (BALASAHEB VIHE PATIL)

- (a) Yes, Sir.
- (b) to (f) Details are provided in the Annexure.
- (g) Out of top 10 holdings of UTI, it has equity exposure in all 10 companies and debt exposure in 6 companies. The debt papers of these companies have a credit rating of `AAA` or `AA`, which indicates highest/high safety. UTI does not envisage any difficulty in timely repayment of principal and interest.
- (h) Does not arise.